OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:ROHINI COURTS:DELHI

NOTICE

In pursuance of the letter no. 2260/G-2/Genl.I/CA/DHC dated 30.09.2026 received from the Hon'ble High Court of Delhi, New Delhi, applications are invited for appointment of TWO (02) positions of Court Auctioneers for Rohini Courts, Delhi from the members of Bar who have a standing of at least 5 years or more at the Bar and have a Gross Professional Income of Rs. 6 Lakhs or more per annum.

Applications containing the following particulars in the enclosed proforma alongwith the supporting documents and latest coloured photograph should reach this office through proper Channel i.e. through R&I Branch of this office latest by 28.11.2026 on or before 5.00 p.m.

1. Name :
2. Father's /Husband's Name :
3. Date of Birth :
4. Date of Enrollment as an Advocate with Bar Council of Delhi alongwith Enrollment No. (Attach copy of Enrollment Certificate) :
5. Name of Bar Association with which registered with the Membership No. :
6. Residential/Official Address with Contact No. :
7. Email Address :
8. Court where mainly practicing :
9. Reference of two Advocates of ten years standing or of other respectable persons :
10. Copy of last two ITRs/ other document to show that annual income from such profession is Rs.6 Lakhs or more per annum :
11. Any special reason, the applicant wants to adduce in support of his /her application.

Signature

Note : 1. The applicants are advised to visit the website/link of this office i.e. https://rohini.dcourts.gov.in/ & https://northdelhi.dcourts.gov.in/documents/ on regular basis for necessary instructions/interview/result etc.
2. Applications forms which do not comply with the instructions shall be summarily rejected.

(BHUPESH KUMAR)
Pr. Judge (FC),N-W/Chairperson,
Court Auctioneer Appointment Committee,
Rohini Court Complex, Delhi

No. 51943-51963 .....Genl.I/Court Auct./Rohini/2026 Dated 20/11/2026

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi in reference to your good office's letter No.2260/G-2/ Genl.-I/CA/DHC dated 30.09.2026.

2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

3. The President/Hony. Secretary, Rohini Courts Bar Association, Rohini Courts, Delhi with the request to direct the quarter concerned to display Notice on all the Notice Boards prominently & Library of the Chamber Block, Rohini Courts, Delhi and also to upload on the web-site of RCBA.

4. The President/Hony. Secretary of all Bar Associations of District Courts of Delhi with the request to direct the quarter concerned to display the Notice on all the Notice Board & Library.

5. The Web-site Committee [English/Hindi], Tis Hazari Courts, Delhi and Rohini Courts, Delhi with the direction to upload the Notice at the website of Delhi District Courts.

6. The Branch In-Charges, Care Taking Branch, Delhi District Courts, Delhi/New Delhi with the direction to affix the Notice at all the Notice Boards as well as at entrance of respective Courts Complex.

7. Personal Office of Ld. Pr. District & Sessions Judge (N-W & North) District, Rohini Courts, Delhi

8. The Dealing Official, R & I Branch, Rohini Courts. Delhi for uploading the same on the LAYERS.

(BHUPESH KUMAR)
Pr. Judge (FC),N-W/Chairperson
Court Auctioneer Appointment Committee,
Rohini Court Complex, Delhi.

DOCUMENTS REQUIRED (APPLYING FOR THE POST OF COURT AUCTIONEERS AT ROHINI COURTS, DELHI)

1. Filled proforma

2. Having Diary No. from the R & I branch, ground floor, Room No. 1, Rohini Courts, Delhi.

3. One recent photograph (Passport size)

4. Experience/Character Certificate issued by RCBA, Rohini Courts, Delhi.

5. Copy of RCBA's I card (self attested)

6. Copy of BCD's I-card (Self attested)

7. BCD Enrollment Certificate's Copy (self Attested)

8. Income Affidavit / ITR

9. Reference of two advocates (10 years standing) with mobile number/sign & stamp

10. Age proof

[Note : If Sl. No. 5 & 6 is/are not valid, fee receipt for the same required].

website

PROFORMA FOR THE POST/APPOINTMENT OF COURT AUCTIONEER AT ROHINI COURT COMPLEX, DELHI:

S. N.	Name of Applicant/ Advocate	Address and Mobile Number	BCD Enrolment No. with date	RCBA Membership No.	Annual Income with Proof	Referred by two Senior Advocates	Remarks
1							
2							
3							
4							
5							